

IN THE N  TRIBUNAL PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 364 OF 2022

AMENDED MEMO OF PARTIES

(As per order dated 14.09.2022 in OA No. 364/2022 passed by the Hon'ble Tribunal)

Ram Kailash Singh

.....Applicant

Versus

1. **State of Uttar Pradesh**
through its Chief Secretary, Government of U.P.
1st Floor, Room No. 110,
Lalbahadur Sastri Bhawan, Uttar Pradesh Secretariat,
Lucknow-226001
Email : csup@nic.in
.... Respondent No. 1
2. **Director,**
Directorate of Geology & Mining, Uttar Pradesh
Khanij Bhawan 27/8, Raja Ram Mohan Rai Marg,
Lucknow-226001
Email : dgmupexp@gmail.com
.... Respondent No. 2
3. **Divisional Forest Officer, Prayagraj**
Email: dfoah-up@nic.in
....Respondent No. 3
4. **District Magistrate**
District Magistrate Office, Collectorate,
Prayagraj-211002
Email : dmail@nic.in
....Respondent No. 4
5. **M/s Prayagraj Power Generation Company Ltd.,**
Tehsil-Bara,
District -Prayagraj
Uttar Pradesh - 212107
Email : ppgcl@ppgcl.co.in
....Respondent No. 5
6. **M/s Ram Raj Singh,**
Bhu Khand No. 180, Pure Baijnath,
Tehsil - Bara
District- Prayagraj
....Respondent No. 6
7. **Smt. Ramrati Devi W/o Shri Devraj Singh**
Tehsil- Bara,
District- Prayagraj
....Respondent No. 7